

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI: the 29th March, 1979.

NOTIFICATION
INCOME TAX

No.2757 /F.No.203/198/78-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 under the category "Association" in the area of other natural or applied sciences, subject to the following conditions:-

- (i) that the Adi Sankara Advaita Research Centre, Madras will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/animal husbandry/fisheries & medicines);
- (ii) That the said Centre will furnish the annual return of its Scientific Research Activities to the prescribed authority for every year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

ADI SANKARA ADVAITA RESEARCH CENTRE, MADRAS.

This notification is effective for a period of one year from 1.1.1979 to 31.12.1979.

Sd/- (J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA.

Copy to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit) / (Investigation) / Research & Statistics / Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st floor, Aiwan-e-Ghalib, Neta Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M. No.1/20/75-RA dated 29.3.79.
5. The Manager, Adi Sankara Advaita Research Centre, Madras.
6. Comptroller & Auditor General of India (20 copies).
7. Bulletin Section of D.I. (RS&P), New Delhi (5 copies).

Sd/- (J.P.Sharma)
DIRECTOR TO THE GOVERNMENT OF INDIA.

AUTHORISED FOR ISSUE.

Handwritten signature

ASST. DIRECTOR OF INSPN. (RS&P). No. CC/ITA.II/2656/640/RSP/79.

*Nagpal.